

**Solar Cookers in Nutrition Programme ;**

- (iv) Subsidy of 75% to the small and marginal farmers (maximum of Rs. 19,000) and 33½% to other categories (maximum Rs. 8300) by Ministry of Irrigation for solar photovoltaic pumps, Supply of solar photovoltaic panels of capacity 300 watts for lighting to Government Departments/Agencies at a subsidised price of Rs. 35,000/- each ; supply of photovoltaic pumps with photovoltaic panels of 300 watts capacity at a subsidised price of Rs. 25,000/- each ;
- (v) Identification of nodal agencies for coordinating and installing solar thermal systems/devices in the State Governments. These nodal agencies are provided technical know-how and service charges where admissible ;
- (vi) 100% funding by DNES for installing Solar water heating systems in Central Government establishments, except residential buildings, owned and maintained by CPWD, by the Department of Non-Conventional Energy Sources ;
- (vii) Setting up of a Solar Thermal Energy Centre to establish a facility for updating existing technologies, prototype development and fabrication, systems engineering, demonstration and field testing. The Centre will act as a focal point and provide the necessary linkages between the R & D Institutions, production organisation, user and extension agencies to foster commercialisation and large scale utilisation of solar energy.

(b) Central Government has provided several incentives to encourage the use of renewable sources of energy. These include enhanced Depreciation Allowance on machinery or plant installed for manufacturing or using renewable energy equipment in business or profession ; exemption from excise duty and subsidies on solar cookers and water pumping devices. Financial Institutions have agreed to treat institutional credit on the same term and conditions as applicable to the priority sector. Certain State

Governments also provide exemption from sales tax and have introduced subsidy schemes of their own.

(c) The following targets have been proposed for 1984-85 for installation of solar thermal systems/devices :

1. Solar Water Heating Systems—100 No.	
2. Solar timber kilns	— 30 "
3. Solar grain dryers	— 30 "
4. Solar desalination Systems	— 15 "

A target of 17,000 solar cookers has been proposed for being sold during 1984-85.

(d) The following provisions have been made in the budget estimates for 1984-85 in this regard :

Item/Head -----	B.E. 1984-85 (Rs. in crores) -----
<b>I. SOLAR THERMAL ENERGY</b>	
(a) Research and Development	0.40
(b) Demonstration	1.25
(c) Extension	1.00
(d) Training, including symposium/workshop exaluation	0.05
(e) Solar Thermal Energy Centre	0.40
(f) Solar cooker subsidy	0.25
	<hr/> 3.35 <hr/>
<b>II. SOLAR PHOTOVOLTAIC PROGRAMME</b>	
(a) NASPED Programme	2.00
(b) Research and Development	0.85
(c) Demonstration	0.05
	<hr/> 2.90 <hr/>

**Improvement in the quality of Legal Education**

\*236. DR. PRATAP WAGH :  
SHRI R.P. GAEKWAD :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Bar Council of India had expressed itself in favour of adding another two years to the present three year course of L.L.B. for improvement in quality of legal education ;

(b) if so, the reaction of Government thereto ; and

(c) the measures under consideration of Government to bring improvement in the legal education in the country ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) No, Sir. The correct position is that the Bar Council of India has formulated a new scheme of legal education, wherein instead of existing 3 year degree course in law after graduation, the scheme provides for a 5 year course of study in law, after completion of the new pattern of 10+2 years in the school education, or equivalent courses.

(b) The reaction of the Government to the new five year degree law course introduced by the Bar Council of India is yet to be finalised.

(c) Alongwith the consideration of the new five year degree law course, the question of bringing improvement in the legal education in the country would also be duly considered.

**Telegraph Office in Burdwan Town,  
West Bengal**

\*237. SHRI SUSHIL BHATTACHARYA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telegraph office in Burdwan town, West Bengal situated in a house in a blind alley is a rented one ;

(b) if so, whether the rent has been fixed at Rs. 3000/- a month on the basis of a floor space of 1500 sq. ft. which is alleged to be an inflated one for a floor space of 1200 sq. ft. ; and

(c) whether the rent is commensurate with the rents of houses with similar floor spaces in that locality ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GAUGIL) : (a) It is located in a rented building on a narrow lane.

(b) The rent has been fixed at Rs. 3000/- a month on the basis of total floor space of 1668 sq. ft.

(c) Yes, Sir.

**Protests By Trade Unions Against Compiling New Series of Consumer Price Index**

\*238. SHRI N.E. HORO : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that eight Central Trade Unions belonging to the National Campaign Committee protested against Labour Ministry's compiling the new series of Consumer Price Index Numbers with 1981-82 prices as base, without first consulting them ;

(b) if so, the details regarding their demands ; and

(c) the reaction of Government in this regard ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) Yes, Sir. Such a representation was received from the National Campaign Committee consisting of eight Central Trade Unions.

(b) The demand was that a meeting of the Central Trade Unions should be convened by the Government of India early in order to discuss steps to be taken to correct the existing and proposed series.

(c) The Government has not yet finalised how to structure a new series of the Consumer Price Index Numbers. The Labour Bureau will follow the established practice to have discussions with the Trade Unions, State Governments and other users of the Consumer Price Index Numbers before any new series is released.

**Shortage of Anti-T.B. Drugs**

\*239. SHRI K. MALLANNA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :